



\$~21 to 25 and 57 to 60

* IN THE HIGH COURT OF DELHI AT NEW DELHI + W.P.(CRL) 3522/2019 & CRL.M.As. 147/2020, 6521/2020.

 W.P.(CRL)
 3522/2019
 & CRL.M.As.
 147/2020,
 6521/2020,

 3809/2023
 NABILA HASAN & ORS
Petitioners

 Through:
 Mr. Colin Gansalves, Sr. Adv. with
Mr. Kamran Khwaja, Adv.

versus

Through:

UNION OF INDIA & ANR

.....Respondents

Mr. Sandeep Kumar Mahapatra, CGSC with Mr. Tribhuvan, Adv. for UOI/R-1 (M: 9811472444) Mr. Dhruv Pande, Adv. for Mr. Rajat Nair SPP for Delhi Police/State (M: 9910165010) Mr. Sanjeev Bhandhari, ASC for UOI

with Mr. Arjit Sharma and Mr. Nikunj Bindal Adv. (M: 9810176520)

22

AND

W.P.(CRL) 3539/2019 BAHADUR ABBAS NAQVI & ORS.Petitioners

Through: Mr. Mehmood Pracha, Mr. Sanawar, Mr. Kshitij Singh, Ms. Nujat Naseem, Advs. (M: 8860373732)

versus

UNION OF INDIA & ORS. Through:

.....Respondents

Mr. Dhruv Pande, Adv. for Mr. Rajat Nair SPP for Delhi Police/State (M: 9910165010)

23 +

AND W.P.(CRL) 414/2020

MD. MINHAJUDDIN

Through:

.....Petitioner Mr. Colin Gansalves, Sr. Adv. with

Mr. Kamran Khwaja, Adv.

versus

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	UNION OF INDL	A & ORS. Through:	Respondents Mr. Dhruv Pande, Adv. for Mr. Rajat Nair SPP for Delhi Police/State (M: 9910165010)				
24 +		AND					
	W.P.(CRL) 472/2020 & CRL.M.A. 5667/2020						
	SHAYAAN MUJI		Petitioner				
		Through:	Mr. Colin Gansalves, Sr. Adv. with Mr. Kamran Khwaja, Adv.				
		versus					
	STATE & ORS.		Respondents				
		Through:	Mr. Dhruv Pande, Adv. for Mr. Rajat Nair SPP for Delhi Police/State (M: 9910165010)				
25		AND					
+	W.P.(CRL) 575/2020						
	MD MUSTAFA		Petitioner				
		Through:	Mr. Colin Gansalves, Sr. Adv. with Mr. Kamran Khwaja, Adv.				
		versus					
	STATE & ORS.		Respondents				
		Through:	Mr. Dhruv Pande, Adv. for Mr. Rajat Nair SPP for Delhi Police/State (M: 9910165010)				
			Mr. Amit Tiwari, CGSC & Mr. Ayushi Srivastava & Mr. Ayush Tanwar and				
			Ms. Ayushi, Adv. (9560036827)				
57	AND W.P.(C) 13457/2019 & CM APPL. 39304/2024						
+	W.P.(C) IS RIZWAN	45//2019 &	CM APPL. 39304/2024 Petitioner				
	KIZ WAIN	Through:	Mr. Azadar Husain, Ms. Sachi Chopra, Advs.				
		versus	110+0+				
	UNION OF INDL	A AND ORS	Respondents				

Through: Mr. Rakesh Kumar CGSC with Mr.

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Sunil, Adv. for UOI/R-1 (M: 9811549455)

Mr. Dhruv Pande, Adv. for Mr. Rajat Nair SPP for Delhi Police/State (M: 9910165010)

58 +

AND

.....Petitioner

MANOJ DHIRYAN

Through: None.

versus

W.P.(C) 13468/2019

UNION OF INDIA AND ORS.Respondent Through: Mr. Dhruv Pande, Adv. for Mr. Rajat Nair SPP for Delhi Police/State (M: 9910165010)

59

+

AND

W.P.(C) 13469/2019 & CM APPL. 28229/2020									
ANSHU KAPOOR	Petitioner								
Through:	Mr.	Bilal	Anwar	Khan,	Adv,				
	along	alongwith petitioner in Person							
	(M: 9	9811003	756, 9319	577203)					
versus	·								

UNION OF INDIA AND ORS.Respondents Through: Mr. Dhruv Pande, Adv. for Mr. Rajat Nair SPP for Delhi Police/State (M: 9910165010)

60 +

AND

W.P.(C) 13471/2019 & CM APPL. 1483/2023

VAIBHAV MISHRA AND ORS.Petitioners
Through: Ms. Indira Jaisingh, Sr. Adv. with Ms. Nanita Sharma, Mr. Prince Sugandh and Mr. Paras Nath Singh, Advs. (M: 9891740173, 7042676223, 7319936615)

versus

UNION OF INDIA AND ORS.Respondents

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Through: Mr. Rakesh Kumar CGSC with Mr. Sunil, Adv. for UOI/R-1 (M: 9811549455) Mr. Dhruv Pande, Adv. for Mr. Rajat Nair SPP for Delhi Police/State (M: 9910165010)

CORAM: JUSTICE PRATHIBA M. SINGH JUSTICE DHARMESH SHARMA <u>O R D E R</u> %

27.01.2025

This hearing has been done through hybrid mode. 1.

Adjournment has been sought by Mr. Rajat Nair, ld. SPP for Delhi 2. Police, on the ground that he is indisposed.

List on 17th March, 2025. 3.

PRATHIBA M. SINGH, J

DHARMESH SHARMA, J

JANUARY 27, 2025 Ch/ms